

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
IB-370/ND/2024

IN THE MATTER OF:

Imperial Banquets & Dining Private Limited

...PETITIONER

Section

U/s 10 of IBC, 2016

Order delivered on 05.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Sahil Sharma, Adv.
Abhishek Taneja.

For the Respondent

:

ORDER

This is a petition under Section 10 of the IBC, 2016.

Ld. Counsel on behalf of the Corporate Applicant is present and sought further time to argue the matter. List the matter on **07.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)